

**Inclusion of Nepal Language in the Syllabus for Civil Services Examinations**

2513. SHRI RATNA BAHADUR RAI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any representation for the inclusion of Nepali Language in the syllabi for Civil Services Examinations; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Government and the Union Public Service Commission have received requests for inclusion of Nepali Language in the list of optional subjects for the Civil Services Examination. The U.P., S.C. have constituted a Committee of Experts under the Chairmanship of Prof. Satish Chandra, Ex-Chairman, U.G.C. to review the existing scheme of the Civil Services Examination including the question of inclusion of certain subjects in the scheme of examination and also exclusion of any subject, if considered necessary.

मीसा गांव में डाक घर का खोला जाना

2514. श्री सुनील कुमार पट्टनायक : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फरीदाबाद जिले की पलवल तहसील के मीसा गांव में डाक-घर की सुविधाओं के न होने के कारण, वहां के निवासियों को डाक-घर की सुविधाएं प्राप्त करने के लिए लम्बी दूरी तय करनी पड़ती है तथा इस प्रकार इन्हें काफी अशुविधाओं का सामना करना पड़ता है ;

(ख) क्या सरकार उन्हें यह सुविधा उपलब्ध कराने का विचार रखती है, और

(ग) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

संचार मंत्रालय के राज्य मंत्री (श्री गिरिधर गोमांगो) : (क) जी, नहीं। मीसा गांव सिहोल से केवल 2 कि०मी० की दूरी पर स्थित है और सिहोल में पहले से ही एक शाखा डाकघर की कर रहा है।

(ख) मीसा गांव में एक डाकघर खोलने का फिलहाल कोई प्रस्ताव नहीं है।

(ग) वर्तमान मापदण्डों के अनुसार ग्रामीण क्षेत्रों में किसी विद्यमान डाकघर से 3 कि०मी० दूरी के भीतर कोई नया डाकघर नहीं खोला जा रहा है। इस शर्त की दृष्टि से मीसा में डाकघर खोलना व्यावहारिक नहीं है।

**CGHS Facilities to Ex-Members of Parliament**

2515. SHRI RATNA BAHADUR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that CGHS has directed all its units in the country that ex-Members of Rajya Sabha are entitled to enjoy cabin facilities in a hospital but their counterparts from Lok Sabha are not entitled for the same;

(b) if so, what are the reasons for this discrimination; and

(c) whether CGHS has given such direction on the basis of the guidelines of Ministry of Health and Family Welfare?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) No, Sir.

(b) and (c) Does not arise in view of answer to (a) above.